NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 643/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES:

KEI Industries Ltd.

V/s.

Extreme Automation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Ankit R. 1/b Ramgopal 8.

Tripathi

Adv for Operational (1) 06/12/2017.

Creditor

ORDER

C.P. No. 643/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the IRP is present.
- For want of time adjourned to 22.12.2017. 2.

BHASKARA PANTULA MOHAN

Member (Judicial)

06.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)